(2) A copy of the Annual Report of the National Productivity Council, New Delhi for the year 1967-68.

Papers Laid

[Placed in Library, See No. LT-1965 69.]

SHRI N. K. SOMANI (Nagaur): Sir, on a point of order. I would like to bring to your attention and to point out to the House a certain serious omission, and I hope I will be permitted to speak. Because of the omission, it is relevant to speak.

MR. SPEAKER: If there is anything particular, you should have given me advance notice.

SHRI N. K. SOMANI: This is about item 3(2) of the papers laid on the Table.

MR. SPEAKER: You can give notice on it. They are just being placed on the Table.

SHRI N. K. SOMANI: I want to say a few words on it.

MR. SPEAKER: I am sorry I am not allowing it.

भी ग्रम्बुल गनी डार (गुड़गांव): स्पीकर साहब, श्रगर हाउस के टेबल पर रखे जाने वाले पेपज में कोई गलत बात हो, तो उसको हाउस के सामने लाने की इजाजत होती है। हमें हर वक्त पायंट आफ आडंर रेज करने का हक है। आप श्रपने रूलिंग को री-कनसिंडर करें।

لے ٹری عبدالغنی فوار (گوگاؤں) سپیکرعا مب ا اگر وڈس کے ٹیبل پر رکھے جانے والے پیپرزیں کوئی ا خلع بات جو تو اس کو ہاؤس کے سامنے لانے کی اجازت ہوتی ہے ہیں ہروقت ہوا ٹرٹ آٹ آرڈر ریڈ کرنے کا حق ہے ۔ آپ : نئے رولنگ کو دی کنیڈ دکویں۔ آ

NOTIFICATION ETC. RE. NARMADA WATER
DISPUTES TRIBUNAL

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND

POWER (SHRI SIDDHESHWAR PRASAD): On behalf of Dr. K. L. Rao. I beg to lay on the Table--

- (1) A copy of Notification No. S. O. 4054 (English version) and S. O. 4055 (Hind version) published in Gazette of India dated the 6th October, 1969, constituting "the Narmada Water Disputes Tribunal". [Placed in Library. See No. LT-1967/69.]
- (2) A copy each of Reference No. 12'6 69-WD, dated the 6th October, 1969 and No. 10/1/69-WD, dated the 16th October, 1969 to the said Tribunal (Hindi and English versions). [Placed in Library. See No. LT-1967/69.]

NOTIFICATIONS UNDER FORWARD CONTRACTS
(REGULATION) ACT, 1952

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): On behalf of Shri K. V. Raghunatha Reddy I beg to lay on the Table—

- A copy each of the following Notifications issued under section 6 of the Forward Contracts (Regulation) Act, 1952 :—
  - (i) S. O. 3211 (English version) and S. O. 3212 (Hindi version) published in Gazette of India dated the 9th August, 1969.
  - (ii) S. O. 3215 (English version) and S. O. 3216 (Hindi version) published in Gazette of India dated the 9th August, 1969. [Placed In Library, See No. LT-1968/69.]
- (2) A copy of the Annual Report (Hindi and English versions) of the Trade Marks Registry for the year